

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **29.04.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Redington India Ltd
Vs
Fanatic Systems Pvt Ltd

MAIN PETITION NUMBER : CP(IB)/1(CHE)/2021
(IA/MA) APPLICATION NUMBERS

IA/896(CHE)/2024

ORDER

Present: None for the parties.

This application has been filed to take on record the additional documents.
Applicant is directed to serve copy of the application on the Respondent.

List the application with the main CP on **03.06.2024** for reply / hearing.

-sd-
[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

-sd-
[SANJIV JAIN]
MEMBER (JUDICIAL)